(23)

Declaration of Assets and Liabilities

, PRASHANT KUMAR RAJAK son/da	Vear 2025 - 2026 ughter/wife of BHOLA RAJAK
aged. 38 years, belonging to service and presently working as DRIVER	DTHAD MALLAN GAHTS
give herein below the details of the assets (immorningself, my spouse and dependents*;	vable, movable, bank balance, etc.) of
A. Details of moveble	

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

N (i		Self	Spause) mno	Dependent f+1	2	nţ-	Dependan f-3
		5000	5000	7	H IVSITE	Name	\dashv	Etc. Name
	Deposits in Banks, Financia Institutions And Non-Banking Financial Companies	1						
(111)	Debentures and Shares in companies							
(iv)	Institutions, NSS, Postal Savings, LIC Policies, etc	LIC POLICIE 16,000 QUATERLY						
(v)	Motor Vehicles (details of make, etc.)	OLA SCOTEY	HERO					
vi)	Jewellery (give details of weight and value)	10 GRM GOLD	30GRM GOLD					
	Other assets, such as values of claims / interests		V2 kg SILVER					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock exchange in respect of listed companies and as per books in the case of non listed

* Dependent here means a person substantially dependent on the income of the employee.

Prashant kumar Pajala

Details of Immovable assets

[Note: Properties in Joint ownership indicating the extent of joint ownership will also have to be indicated]

(i)	Agricultural Land	Self	Spouse Name(S)	Dependen t-1 Name	Dependen t-2 Name	Dependan 3
(11)	- Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	SS. Decimal	4.5 Decimal		name	Eto. Name
(40)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
v) II	louses / Apartments, loc. Location(s) Survey /door umber(s) Extent (Total leasurement) Current market liue hers (such as					

I give herein below the details of my liabilities / over dues to public financial Institutions and government dues:-[Note: Please give separate details for each item)

No. (a)		Name & address of Bank / Financial Institutions(s) /	Amount outstanding a
	(I) Loans from Banks	1 3 Appariment (s)	on 10/02/20
	institutions	1300000 BOB	1225000
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation		
	(b) dues to department		
	dealing with supply of water	L. C.	
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters) (f) Other dues, if any		
(b)	(i) Income Tax Including		
	surcharge [Also Indicate the assessment year upto which Income Tax Return filed. Give also Permanent. Account Number (PAN)] (ii) Wealth Tax [Also	AUFPR4635K	
	year upto which Wealth Tax return filed.]		
	case of proprietary businessi (iv) Property Tax		

C. <u>Personal</u>	<u>Detail</u>	
GPF/CPF/PRAN No	110104040	
Gender	110134242869 M (M/F)	
Date of Birth	- 0110111987	(DD/MM/YYYY)
Class/Group Cadre	E [C] (A/B/C)	
	BIHAR VIDHAN SABHA (BRI (Full Name e.g. B.A.S. Bihar Administrative Service	VER)
	B.S.S Bihar Secretariat Service etc.)	~,

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: PATNA Date: 10/02/25

signature Prashant lex. Rigale Name of Employee: PRASHANT KUMAR RAJAIC Designation: DRIVER

Department: BIHAR LAGISLATIVE ASSEMBLY

Prashant kumar Rajala

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Brashant Kumor Majale